

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1099/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 12th February, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/680 Dated 10.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.02.2021 and restricted holiday on 17.02.2021 along with permission to leave the head quarter from the morning of 13.02.2021 till the evening of 17.02.2021, has been granted. Further, Addl. District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1100 /A, dated 12.2.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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